

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 473/(MAH)/2017  
CA No.

CORAM:

Present:

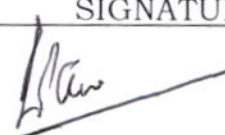
SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

NAME OF THE PARTIES: HCL Services Limited  
V/s.  
Cable Corporation of India Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
04	Santosh Dalvi	Adv for CS	

ORDER

TCP 473/I&BC/NCLT/MB/MAH/2017

None present on Petitioner side. Counsel for Corporate Debtor is present.

List this matter on 4.10.2017 with a direction to the Petitioner to appear and argue the matter on the next date of hearing, failing which, this Petition will be dismissed for default.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)